

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/ 16	TP 81/17	For compliance of office objections raised by Registry	433( e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

> Vivek-B N.  
9148587799

Petitioner

**ORDER**

Counsel for Petitioner/Operational Creditor is present. He has filed one memo seeking for extension of time for compliance of objection. Time extended till 08/03/2018.

**Member (T)**

**Member (J)**